

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 822/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : M/s. Kaledio Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	CHETANA KANIDPAL	Company Prosecutor	For OL, Delhi	Chetana
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2.	Mr Tariq Muneer with Mr. Dhananjaya Snel	Counsel	For M/s Kaledio Impex Pvt. Ltd. & Ors.	
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3.	C. BALOONI	Company Prosecutor	For R.D(NR)	C301
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Learned counsel for the Petitioner undertakes to file the latest Financial Statement in respect of the year 2015-16 in respect of all the Companies. Let the needful shall be done within a week.

List the matter again on 25<sup>th</sup> May, 2017.

Sd/-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

Sd/-  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi